

(11)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17-09-2020 AT 10.30 A.M
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/415/2019 in

PETITION NUMBER : CP/1011/IB/2018

NAME OF THE PETITIONER(S) : Muthiah Thevar Rajapandian (RP)
AKR Holdings Pvt. Ltd

NAME OF THE RESPONDENT(S) : Sri Aallan Paul & 5 Ors

SECTION : 19(2) of IBC, 2016

(12)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

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SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/416/2019

PETITION NUMBER : CP/1011/TB/2018

**NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(AKR HOLDINGS PVT LTD)**

NAME OF THE RESPONDENTS : SRI AALAN PAUL & 6 OTHERS

UNDER SECTION : SEC 60(5) OF IBC

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

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MA/415/2019 in CP/1011/IB/2018
MA/416/2019 in CP/1011/IB/2018

ORDER

Learned Liquidator Mr. N. Kumar and Learned Counsel for Respondents Mr. Chandramohan, Advocate are present through video conferencing mode.

It is represented by Learned Counsel for Respondents that reply is ready and if a short adjournment is given, the same will be filed before this Tribunal.

Taking into consideration the said representation, two weeks time is finally granted to the Respondents to file their reply by circulating an advance copy to the other side. Post this matter on **14.10.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)